

Shri Jawaharlal Nehru: We would like to know about them, certainly.

SCHEDULED CASTE SCHOLARSHIPS

*653. **Shri K. C. Jena:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Scheduled Caste and Scheduled Tribe students belonging to various States did not receive their post-matric scholarships till the end of the year 1952 from the Central Scholarship Board; and

(b) if the answer to part (a) above be in the affirmative, when Government propose to remit these scholarships at the latest?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) No Sir, except in cases where applications were incomplete or awards were made out of additional funds sanctioned in November, 1952 or out of savings resulting from cancellations, the payment of the first half-yearly instalment was made before the end of December, 1952.

(b) Does not arise.

Shri S. C. Samanta: May I know whether these scholarships are sent in quarterly instalments?

Shri K. D. Malaviya: Half-yearly instalments.

Shri Sanganna: May I know how many applications have been received, disposed of and pending in respect of the Orissa State and out of the applications disposed of how many have been accorded sanction and what is the scale of scholarship granted to each student?

Mr. Deputy-Speaker: Four questions together.

Shri K. D. Malaviya: I cannot give the break-up Statewise of the number of applications received but on the whole 10,775 applications have been received.

Shri B. S. Murthy: How many applications have been received in the State of Madras and how many of them have been sanctioned?

Shri K. D. Malaviya: I have not got it Statewise.

Shri B. S. Murthy: Is it a fact that the medical students from the Andhra Medical College, Vizagapatam have

sent all their applications recommended by their Principal and most of them have not been sanctioned?

Shri K. D. Malaviya: If the hon. Member is interested in these details, I can give them to him if he comes to me.

Shri S. C. Samanta: May I know whether complaints have been received by the Ministry to the effect that students residing in hostels have been threatened for not having paid their boarding and lodging fees and also college fees because the students could not receive their scholarships in time.

Shri K. D. Malaviya: I have no information with me.

Shri Badshah Gupta: May I know when the second half-yearly instalment is likely to be paid?

Shri K. D. Malaviya: The second half-yearly instalment is likely to be paid in another month.

Shri B. S. Murthy: Is it a fact that there is a gradual reduction in the amount paid to these students year after year and if so, what are the reasons?

Mr. Deputy-Speaker: Total amount?

Shri B. S. Murthy: Total amount for each individual.

Shri K. D. Malaviya: The total amount for each individual has, in certain cases, been reduced but the total amount given for scholarships has been increased.

Shri B. S. Murthy: A medical student was paid Rs. 900 last year. This year they are giving only Rs. 600/-. I want to know the reasons responsible for this gradual reduction year after year for the same study course?

منسٹرو آف ایجوکیشن اینڈ نیچراں

دے سورسز اینڈ سائنٹفک ریسرچ

(مولانا آزاد): اس بارے میں اگر سوال کیا

جاننا تو جواب دے دیا جائیگا - اس وقت

ہمارے پاس ضروری اندازہ پیش نہیں ہے -

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): An answer will be given if a question is asked in this respect. We have not got the necessary information at this moment.]

Mr. Deputy-Speaker: The total amount spent is much larger than before.

Shri Veeraswamy: May I know whether a large number of complaints have been received with regard to the late payment of scholarships to the students?

Shri K. D. Malaviya: There had been some delay but I have already explained the cause of the delay in my answer.

TRIBES ADVISORY COUNCILS

*655. **Shri Natawadkar:** Will the Minister of Home Affairs be pleased to state in how many States Tribes Advisory Councils have so far been constituted and which are those States?

The Deputy Minister of Home Affairs (Shri Datar): The Tribes Advisory Councils have been constituted in the States of Bihar, Madhya Pradesh, Madras, Orissa, Punjab, Madhya Bharat and Rajasthan. Bombay and Hyderabad have framed rules but have not yet intimated whether the Councils have been actually set up. There are no Scheduled Areas in West Bengal but the President has, on the recommendation of the Governor, directed the constitution of a Tribes Advisory Council to advise on matters pertaining to the welfare and advancement of the Scheduled Tribes.

Shri Natawadkar: May I know whether any State Government have constituted Advisory Councils where there is no Scheduled Area?

Shri Datar: West Bengal is the only area.

Shri N. M. Lingam: Is it a fact that in Madras the Council did not meet for the past one year and it has become practically defunct?

Shri Datar: We have no information.

APPOINTMENT OF MEMBERS OF U.P.S.C.

*620. **Shri S. C. Samanta** (on behalf of **Shri M. L. Dwivedi**): Will the Minister of Home Affairs be pleased to state:

(a) whether the appointments of the Members of the U.P.S.C. are made under any defined set of rules and regulations;

(b) if so, whether a copy of them is proposed to be laid on the Table of the House;

(c) when such rules and regulations were framed and whether they have been notified at any time; and

(d) if so, when?

The Deputy Minister of Home Affairs (Shri Datar): (a) No.

(b) to (d). Do not arise.

Shri S. C. Samanta: May I know how many non-official Members are appointed in the U.P.S.C.?

Shri Datar: Two non-official Members at present.

Shri S. N. Das: As a result of the experience gained by the working of the Constitution, may I know whether Government contemplates to revise the provisions in the Constitution with regard to the appointment of Members and their qualifications?

Shri Datar: Government do not feel that they should be revised.

Pandit K. C. Sharma: May I know the number of Members appointed from the Universities and from the cadre of the experienced Administrators?

Shri Datar: There are two Members who have educational experience.

Shri Nanadas: May I know whether there is any bar to appoint Scheduled Caste people as Members of these Service Commissions?

Shri Datar: Unfortunately there is no Scheduled Caste Member at present.

Mr. Deputy-Speaker: He wants to know whether there is any bar.

Shri Datar: There is no bar at all.

श्री पी० एन० राजा भोज : मैं पूछना चाहता हूँ कि शेड्यूल्ड ट्राइब और शेड्यूल्ड कास्ट के जो बहुत पढ़े हैं, वह सिर्फ शेड्यूल्ड ट्राइब और शेड्यूल्ड कास्ट के हैं या बैकवर्ड क्लास के लिये हैं ?

Mr. Deputy-Speaker: The hon. Member wants to know for which District these Councils or Committees.....

Shri Datar: The question is about U.P.S.C.

श्री पी० एन० राजा भोज : इसी जिये पूछ रहा हूँ कि शेड्यूल्ड कास्ट का जो बोर्ड बना है उस में.....

Mr. Deputy-Speaker: It is about U.P.S.C.

REHABILITATION IN CACHAR

*623. **Shri A. C. Guha:** Will the Minister of Rehabilitation be pleased to state: